

**1. QUESTIONS****(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(b) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

**2. CONGRATULATORY MOTIONS****1. Shri Nilkant R.Halarnkar, MLA to move the following:**

“This House congratulates the Goan Swimmers Xavier D’souza, Shoan Ganguly, Shrungi Bandekar, Sanjana Prabhudesai and also Coach Surjeet Ganguly excelling in the GLENMARK 35<sup>th</sup> Sub-Junior and 45<sup>th</sup> Junior National Aquatic Championship 2018 held at Pune, bringing fame and glory to Goa by winning gold, silver and bronze medals in various category

**2. Shri Rajesh Patnekar, MLA to move the following:**

“This House congratulates the Goan Team Taekwondo Players Siya Sukhtankar, Taneesha Salkar, Janak Bishukarma, Gaurang Shirodkar, Jeremiah Dourando, Pushker Loliengar and Rajendra Pariyar who represented Team India at 6<sup>th</sup> South Asia Taekwondo (ITF) Championship 2018 held at Nepal and bagged Seven medals, thus bringing glory to Goa”.

**3. PAPERS TO BE LAID ON THE TABLE**

**1. SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demand for Grant:**

1. Civil Supplies & Consumer Affairs (Demand No. 70).

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**2. SHRI MANOHAR PARRIKAR, Chief Minister to lay the following**

Annual Reports:

a) Annual Administration Report for the year 2015 – 2016.

b) 29<sup>th</sup> Annual Report of Goa Public Service Commission for the year 2016-17.

**4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2018-19 (DAY-9)**

Demand No. 55 - Municipal Administration

Demand No. 62 - Law

Demand No. 66 - Fisheries

Demand No. 74 - Water Resources

Demand No. 80 - Legal Metrology

5. **GOVERNMENT BILL-INTRODUCTION**

**SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018.

**ALSO** to introduce the Bill.

6. **GOVERNMENT BILLS-CONSIDERATION AND PASSING**

1. **SHRI MANOHAR PARRIKAR**, Chief Minister to move that The Goa (Mopa Airport Development Authority) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

2. **SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

3. **SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

4. **SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Requisition and Acquisition of Property Bill, 2017(As reported by the Select Committee) be taken into consideration;

**ALSO** to move that the Bill be passed.

ASSEMBLY HALL  
2<sup>ND</sup> AUGUST, 2018

**N. B. SUBHEDAR**  
SECRETARY

No.68A

**THURSDAY 2 AUGUST, 2018**  
**11.30 A.M.**

(In item 5 following item No.2 be added)

5. (2) **GOVERNMENT BILL-INTRODUCTION**

**SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa Salaries and Allowances of Ministers (Amendment) Bill, 2018.

**ALSO** to introduce the Bill.

**ASSEMBLY HALL**  
**2<sup>ND</sup> AUGUST, 2018**

**N. B. SUBHEDAR**  
**SECRETARY**